

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES**

RAJYA SABHA

UNSTARRED QUESTION No. 1498

ANSWERED ON 20.12.2022

**Concept of the proposed National Land Monetization Corporation
(NLMC)**

1498. SHRI PARIMAL NATHWANI:

Will the Minister of FINANCE be pleased to state:

- a) the details of the concept of the proposed National Land Monetization Corporation (NLMC);
- b) by when the proposed NLMC will get registered and where;
- c) whether the idea monetizing surplus and unused land holding through NLMC also apply to such holdings of the States/UTs, if so, the details thereof; and
- d) whether the States/UTs would be allowed to create their own autonomous agency on the line of NLMC, if so, the details thereof??

ANSWER

**THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KISHANRAO KARAD)**

(a) & (b): The Union Cabinet on 9th March 2022, approved the setting up of National Land Monetization Corporation (NLMC) as a wholly owned government of India Company to undertake monetization of surplus land and non-core assets of Central Public Sector Enterprises (CPSEs) and other government agencies. Accordingly, NLMC has been incorporated by Department of Public Enterprises on 03.06.2022 with Delhi as its registered office.

(c) & (d): State Governments can utilize the services of NLMC at their discretion for monetization of their assets. It is the prerogative of the State Governments to create their own autonomous agency on the line of NLMC.
